

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No 208- IA/176(AHM) 2022
ITEM No 209- IA/384(AHM) 2022
In
CP(IB) 685 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Padam Electronics

.....Applicant

V/s

Superchem Coatings Pvt Ltd

.....Respondent

Order delivered on: 15/12/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Erstwhile RP

: Mr. Tarun Arora, Adv. & Mr. Abhishek Anand, Adv.

For the Respondent

:

ORDER

None for the respondent.

Learned Proxy Counsel for the applicant, Mr. Tarun Arora, appeared from the courtroom, and there was a continuous disturbance. Hence, matter stand adjourned as he is unable to make a proper/clear submission.

Re-list on 29.01.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)